

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,  
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI

No. 5482.....CMM/Central//2023

Dated, Delhi the 19/05/23

To

The Director General (Prison)  
Central Jail, Tihar  
New Delhi.

Sub:

Provision of linkage of Video Conferencing in forthcoming Summer  
Vacation-2023.

Sir,

Please note that in the forthcoming Summer Vacation -2023 w.e.f 12-06-2023 to 21-06-2023 (both day inclusive), the work of extension of Remand/Rehnumai of under-trial prisoners pertaining to Central District shall be done through Video Conferencing by the Duty Magistrate of Central District, Delhi at Tis Hazari Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the Summer vacation, is functioning properly at Tis Hazari Court Complex for extension of Remand/Rehnumai of under-trial prisoners.

(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Tis Hazari Courts, Delhi.

No. 5483-5496.....CMM/Central/Vac./2023

Dated, Delhi the 18/5/2023

Copy forwarded for information to :-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi  
(Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi
03. The Ld. CMMs, all Districts, Delhi.
04. The Ld. ACMMs/MMs, Central District, THC, Delhi.
05. The Director of Prosecution, Delhi.
06. The Commissioner of Police, Delhi
07. The Law Officer, Tihar Jail Delhi
08. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
09. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi  
(Through Law Officer, Tihar Jail, Delhi)
10. The Care Taking Branch, Central District, THC, Delhi.
11. For uploading on Centralized Web-Site through LAYER
12. The Video Conferencing Room No. 211, THC, Delhi.
13. Reader to CMM, Central District, Delhi.
14. The Office file

(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.